

Call for Article/Case-Comments: HPNLU Centre for Alternate Dispute Resolutions and Professional Skill's eNewsletter: Submit By 15th October 2021

ABOUT HPNLU, SHIMLA

The Himachal Pradesh National Law University, Shimla was established by an Act of the Himachal Pradesh Legislative Assembly in the year 2016 (Act 16 of 2016). In the five years of its foundation, HPNLU, Shimla has seen tremendous growth and has undertaken a good number of innovative measures to enhance the academic potential of its faculty members, students and research scholars. Led by the visionary scholar of law, the Vice-Chancellor Professor (Dr.) Nishtha Jaswal, the University has been very proactive despite the spread of the ongoing COVID-19 pandemic and the ensuing lockdown, HPNLU, Shimla has been at the forefront of using digital platforms to raise awareness about issues as far spread as Fundamental Duties, Reproductive Rights of Women, Human Rights and Access to Justice etc.

ABOUT THE CENTRE FOR ADR AND PROFESSIONAL SKILLS

The Centre of Alternative Dispute Resolutions and Professional Skills aims to promote the research in the field of dispute resolution mechanism in India. To find out the further concems for research in ADR, it is necessary to analyze the existing structure and reasons for not being able to cater to the needs of emerging diversified disputes among persons and institutions. The Adjudicatory mechanism and win-loss conclusions, reached by traditional dispute resolution bodies, on several occasions, results into further intensifying the disagreements rather than resolving them forever. It is one of the biggest achievements that all forms of ADR, i.e., Arbitration, Mediation and Conciliation, do not leave the party aggrieved but satisfied. It is like a win-win situation for both parties. ADR successfully bridge the gap left by traditional adjudicatory institutions.

ABOUT THE NEWSLETTER

To carry forward the objectives of the Centre, the Centre decided to start quarterly e-Newsletter which primary aim is to catalyse the awareness about alternative dispute resolution and to foster ADR culture with the participation of students in research avenues. The e-newsletter will also disseminate knowledge relating to the current affairs and legal news in the field of ADR. The

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e-Newsletter will have 5 sections and intends to include articles and case comments from students, experts, academicians and reputed legal professionals practising in the field of ADR.

THEME

- a. The Article/Essay should be written around the themes:
 - "Role Of Indian Courts In ADR" OR
 - "Need Of Mediation Laws In India"

The author can write on either of the themes or on any related sub-themes.

b. The case comment should deal with a relevant and recent judgement (after 2020) concerning Alternate Dispute Resolution, at both national as well as international level and must provide the author's take on the issue, explaining the legal background succinctly and clearly.

SUBMISSION GUIDELINES

All the submissions must follow these guidelines: -

- <u>Articles/Essays</u>: 2000 3000 Words. Articles should be related to the topic above mentioned.
- Case Comment: 1500 2500 Words.
- The word limit is inclusive of footnotes and is flexible at the discretion of the Editorial Board.
- Co-authorship is only allowed in Articles/Essays (up to a maximum of 2 authors).
- The main submission must not contain the credentials of the author(s) or the name of their institution. These details should only be provided while filing the form.
- Article must be submitted in the .doc/.docx file only.
- The submissions must be original works and should not have been published elsewhere.
- All submissions are subject to a plagiarism check if the work is found to be plagiarized the submission will be rejected. Minimum plagiarism allowed 15%.

FORMATTING AND CITATION STYLE

The submission should be free from all grammatical & spelling errors. The content of the submission must be in the Times New Roman font with the font size 12, line spacing 1.5, and the text should be justified. The Bluebook Uniform System of Citation (20th edition) shall be

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strictly adhered to. The footnotes shall be in Times New Roman font, the font size 10 and line spacing of 1.0.

MODE OF SUBMISSIONS

All submissions must be made in the electronic form to *GOOGLE LINK* (Click here to access the link) with the name of the file being "Title of the Article/Essay/Case-Comment" latest by 15th October 2021 (11:59 PM). Upon the selections, author(s) will be notified by e-mail and the CERTIFICATE OF PUBLICATION for the same will be provided to all the selected author(s) after the publication of the newsletter.

**Click here to access the previous Issues.

CONTACT INFORMATION

For any queries or clarifications, write to us at "cadr[at]hpnlu.ac.in" or contact:

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